

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

03.06.2005

CP 39/2005 (OA 21/2005)

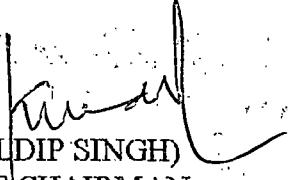
Mr. Virendra Lodha, Counsel for the applicant.

Heard the learned counsel for the applicant.

Learned counsel for the applicant seeks permission to withdraw this Contempt Petition. Permission granted.

This Contempt Petition is dismissed as having been withdrawn.


(A.K. BHANDARI)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ

*copies sent
to Mr. Bhandari
on 03.06.05*